

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION No. †1797  
TO BE ANSWERED ON 10.03.2025**

**Training Centre for Sports Persons for Olympics 2028**

**†1797. SHRI ASHOK KUMAR RAWAT:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether sports training centres have been prepared for sports persons for upcoming Olympics 2028;**

**(b) if so, the details of the said arrangements, State-wise;**

**(c) whether any agreement has been signed by the private sector and the corporate sector for partnership; and**

**(d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
(DR. MANSUKH MANDAVIYA)**

**(a) & (b) Augmentation of sports infrastructure and sports facilities for preparing and training of the Indian Sportspersons and teams for participation in international events, including upcoming Olympics 2028, is an ongoing and continuous process. "Sports" being a State subject, primary responsibility for creation and development of sports infrastructure and facility is that of the State Governments. However, the Central Government through its various Schemes supplements their efforts for promoting/developing sports in the country, which includes sports training facilities in various States/UTs, viz.:**

**(i) Khelo India Scheme;**

- (ii) Sports Training Centres through the Sports Authority of India (SAI);**
- (iii) National Sports Development Fund (NSDF)**

**Further, the Sports Authority of India (SAI), an autonomous body under the administrative control of the Ministry of Youth Affairs & Sports creates / upgrades infrastructure in SAI Centres only.**

**Also, the details of the sports infrastructure sanctioned under Khelo India Scheme, across the country, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in>.**

**(c) & (d) The Government of India has adopted a holistic approach to prepare for the 2028 Olympics by actively engaging with private sector entities and corporate sponsors under CSR initiatives. Under the National Sports Development Fund (NSDF) of the Ministry of Youth Affairs & Sports (MYAS), the Government has been regularly interacting with the Corporate and Public Sector Undertakings requesting them to contribute to the NSDF and become active partners for the promotion of sports in the country. The NSDF serves as a vital channel to mobilize private contributions and corporate funding for sports development. Contributions from corporates to the fund are incentivized with tax benefits, encouraging greater participation. Funds raised through NSDF are utilized for providing international exposure & hiring world-class coaches.**

**Furthermore, MoUs have been signed between Sports Authority of India/ NSDF and the private/corporate sector including Coal India Limited (CIL), National Thermal Power Corporation (NTPC), Rural Electrification Corporation (REC), General Insurance of India, Indian Oil Corporation Limited (IOCL), Hindustan Aeronautics Limited (HAL) and Oil and Natural Gas Corporation (ONGC) committing their Corporate Social Responsibility (CSR) support towards Promotion of Sports through Talent Identification, Talent Development, Sporting Excellence, and Support to Academies and Scholarship to Talented Athletes under NSDF.**

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